

ITEM NO.2
SECTION III-A

REGISTRAR COURT. 1 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJESH KUMAR GOEL

Civil Appeal No(s). 501/2016

U.P. SUNNI CENTRAL BOARD OF WAQF

Appellant(s)

VERSUS

NAGAR PANCHAYAT SHAHPUR

Respondent(s)

Date : 17-03-2021 This appeal was called on for hearing today.

For Appellant(s)

For Respondent(s)

Mr. Dhananjay Garg, AOR

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Not connected.

Service of notice of alternative arrangement is complete on
the sole appellant(counsel expired) but none has entered
appearance.

Registry to process the matter for listing before the
Hon'ble Judge in Chamber for directions.

RAJESH KUMAR GOEL
Registrar